

ITEM NO.26

Court 5 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 804/2020

MADRAS BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

( IA No.73983/2020-STAY APPLICATION)

Date : 25-09-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Arvind P. Datar, Sr. Adv.  
Mr. Rahul Unnikrishnan, Adv  
Mr. T.V.S. Raghavendra Sreyas, AOR  
Mr. Naveen Hegde Adv  
Mr. N Sai Vinod, Adv

For Respondent(s) Mr.K.K.Venugopal,Ld.AG  
Mr.Balbir Singh,Ld.ASG  
Mr.R.Balasubramanian,Sr.Adv.  
Mr.Zoheb Hossain,Adv.  
Mr.Ankur Talwar,Adv.  
Ms.Chinmayee Chandra,Adv.  
Ms.Shradha Deshmukh,Adv.  
Mr.Sanjeev Menon,Adv.  
Mr.Arvind Kumar Sharma,AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 01.10.2020, as part-heard.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master